ments. We cannot make aircraft available because somebody has fulfil his quota of flying hours.

श्री विमलक्षपार मन्नालालजी चौरडिया: क्या श्रीमान को यह जात है कि निश्चित स्रविध कम करने के कारण, जैसे पायलट की टेनिंग का डेढ़ साल का कोर्स छः महीने कर दिया श्रौर इसी तरह ने इस मामले में कंजसी करने की वजह से इस वर्ष चार कैंडट मारे गये, तो यह सारी व्यवस्था इस मामले में कम न की जाय ग्रौर व्यवस्थिन रूप से जो निर्धारित कोटा है वह चान किया जाय जिससे ये दुर्घटनायें कम हो, इसके बारे में क्या विचार है ?

SHRI Y. B. CHAVAN: I do not think, Sir, it would be right to connect accidents with this particular state of affairs but naturally during the emergency as we had to ncrease our operational staff, etc., we had to reduce the period of the courses for training, and that was done taking into account the safety concessions also.

OFFICE BUILDING FOR DIRECTOR P. & T. ORISSA

- *474. SHRI LOKANATH MISRA: Will the Minister of COMMUNICA-TIONS be pleased to state:
- (a) whether it is a fact that a plot of land has been purchased by the Posts and Telegraphs Department in Bhubaneswar for construction office building for the Director Posts and Telegraphs, Orissa;
- (b) if so, the amount of sanctioned for the purpose; and
- (c) the reasons for delay in starting the construction work?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICA-TIONS (SHRI B. BHAGAVATI): Yes.

- (b) Rs. 48,125/- inclusive of land for Post Office, Telegraph Office and Telephone Exchange.
 - (c) Shortage of resources.

NON-RELEASE OF LUXURY CARS BY S.T.C.

to Questions

*475. SHRI N. SRI RAMA REDDY: will the PRIME MINISTER be pleased to state whether it is a fact that he has issued instructions to State Trading Corporation not to release luxury cars for the use of any Union Minister or central Government Department?

THE PRIME MINISTER (SHRI .L. BAHADUR): Yes, Instructions were issued to the State Trading Corporation to the effect that cars costing more than Rs. 10,000 - c.i.f. should not ordinarily be sold to Government Departments.

SHRI N. SHRI RAMA REDDY: Sir, I would like to know the underlying idea behind such instructions.

SHRI LAL BAHADUR: Well, it is better for as many officers as possible to use smaller cars so that we give encouragement to our indigenous Secondly, I do not want that the Government should be deprived of the income by the sale of these cars. If we keep it to ourselves, it is just a book entry. I want they should be sold to others, so that those who have got enough money with them should purchase them at the highest price possible, because we auction these cars.

SHRI N. SRI RAMA REDDY: Are these instructions applicable to State Governments and to the public sector undertakings also or only the Central Government officers?

SHRI LAL BAHADUR: To the Governments, But yes. the case of Chief Ministers and Governors, if they want one or two big cars, we will allow it. But in so far as the public sector undertakings are concerned we do ... want to put a ban. Big cars could be given to them because their employees have to move about in isolated areas and in difficult areas. Officers have to go to far-off places and stay there for long periods. Therefore in the case of public sector undertakings we have made an exception.

SHRI N. SRI RAMA REDDY: I would like to know how many cars have been sold to the public and what profit has been made for the last one year.

SHRI LAL BAHADUR: Sir, the details of sales are as follows: By tenders: 139 big cars and 128 small cars. To tourist agencies: 42 and 44. The total by tenders is 267 and to tourist agencies it is 86. Then they have been given to various State Governments and public undertakings etc.

भी ए० शै० वाजपेयो: श्रीमान्, प्रधान मंत्री जी ने कारपोरेशन को जो पत्र लिखा है उसमें "नार्मली" शब्द का प्रयोग किया है कि नार्मली ये मोटरेन दी जायें। क्या उन्हें इस बात का डर नहीं है कि इस "नार्मली" शब्द का उपयोग करके जिन्हें कारें नहीं मिलनी चाहियें, उन्हें दे दी जायें बी?

श्री लाल बहादुर: यह लफ्ज ऐसे लगा देना ग्रच्छा हुग्रा करता है। मैं इसमें श्रगर "नार्मली" शब्द न लगाता लो फंम गया था। हमारे मिनिस्टर ग्राफ कम्युनिकेशन थिराजमान हैं। इसी लिये उनको भी कार मिल गई। उनको मोटर मिलने वाली थी, तब तक ग्रार्डर इश्यू हो गया ग्रौर वह पर्ची इश्यू होने को वाकी थी, लेकिन "नार्मली" शब्द की वजह से वे बच गये, वरना उनको भी नहीं मिलती।

SHRI BHUPESH GUPTA: In the question it is said that the hon. Prime Minister wrote to the State Trading Corporation not to sell luxury cars for the use of any Minister. This seems to be an abnormal procedure. May I know, why he took this extraordinary abnormal course of writing to the State Trading Corporation not to sell these cars to Union Ministers instead of writing to the Ministers concerned

that they should not buy from the State Trading Corporation these cars Does he expect that some of his Ministers may not be attentive to such instructions?

SOME HON. MEMBERS: No, no.

SHRI BHUPESH GUPTA: You are not the Prime Minister. Will he kindly say why he adopted this abnormal procedure? Does it show lack of faith in his colleagues? There must be valid reasons for doing so.

SHRI LAL BAHADUR: Mr. Bhupesh Gupta is a very, very intelligent person, Sir. Sometimes he imports meaning into things which do not really exist. But I cannot help it. His intelligence is so great.

SHRI BHUPESH GUPTA: It is an abnormal answer.

SHRI A. D. MANI: May I invite the attention of the Prime Minister to the terms of the question? The question says:—

"that he has issued instructions to the State Trading Corporation not to release luxury cars for the use of any Union Minister..."

It is said that he has issued such an order. I know the Prime Minister's simplicity in going about in a small car. But has he tried to find out how many of his colleagues use luxury cars as staff cars, and if they are doing so, has he advised his colleagues not to use these cars at least to set an example of austerity living in these days?

SHRI LAL BAHADUR: Well, Sir, I am also guilty of that mistake. When I was Minister Without Portfolio, a big car—if I might use that word—was actually forced on me. I had absolutely no idea that I was going to keep that big car. But one of my colleagues took special interest in it and sent a big car to me. So that car is still with me. But the point is, whatever happened in the past,

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we have now to see how we can dispose of or use these cars in future. What is important is that we should try to use smaller cars. But these cars had already been allotted Ministers. There is no point in returning these cars to the S.T.C. Their number is not very large.

SHRI BHUPESH GUPTA: Let us auction them.

SHRI FARIDUL HAQ ANSARI: Sir, the hon. Prime Minister has just said that these cars had already been bought and they should be kept. May I know, Sir, why these cars are not handed over to the Corporation for After all, the Prime Minister sale? has set an example of going about in a small car. Why can others also not do that?

Mr. CHAIRMAN: It is a suggestion for action.

SHRI N. SRI RAMA REDDY: May I know, Sir, if it is a fact that a car costing Rs. 10,000 or Rs. 12,000 foreign countries fetches about а lakh of rupees in the tender system? That is what was reported in papers.

SHRI LAL BAHADUR: Therefore, I have asked the S.T.C. to bid these cars and put them to sale, and very few cars, as I said, may go to Tourist Section. There also from these tourist agencies etc. we will get a good price. So our effort would be in future to sell away as many luxury cars as possible.

Shri BHUPESH GUPTA: The point is this. Since the example set by the Prime Minister is a example, has he an idea as to how many Ministers use so big cars that sometimes you cannot see them when they travel? They use big cars so that a Minister is that we know travelling. Rather in such when the Minister gets sunk in the car you cannot discover him. What to do with such cars? Is it not possible for the hon. Prime Mirister to take an inventory of these cars, and make them over to do the State Trading Corporation to be sold multimillionaries who could big cars and who could be seen also?

SHRI LAL BAHADUR: There only one Minister who could not be seen in these big cars. It is myself.

SHRI C. D. PANDE: May I from the hon. Prime Minister when the cars are sold to the Chief Ministers or the Governors of States. what is the price charged? Of course, in their case it is a book entry. What is the price that you charge in your account books?

SHRI LAL BAHADUR: Ι want notice for that question.

SHRI B. K. P. SINHA: May I know, Sir, if Government of India some unified agency for the purchase of cars or our Ministers and the departments make their own purchases?

SHRI LAL BAHADUR: In so far as these cars are concerned, they are purchased only through the S.T. C. and no other organisation.

SHRI SANTOKH SINGH: May I know, Sir, if there is a possibility of releasing these luxury cars to Members of Parliament?

SHRI LAL BAHADUR: They could certainly purchase it. The hon. Member who has put this question certainly in a position to purchase a big car costing about a lakh of rupees.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Sir, in view of many diplomatic necessities later on India may require some big May I know, Sir, why we should not have such cars for some pomp show and for our foreign guests?

SHRI LAL BAHADUR: We have taken care of that, Sir.

Col. B. H. ZAIDI: If a small car is a necessary symbol of simplicity. why not small houses for Ministers? They should give up their big houses Why this emphasis on small only? Is it a car alone which determines one's simplicity or luxury?

MR. CHAIRMAN. He must begin somewhere.

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ज्ञिलांग स्थित पाकिस्तान के सहायक कार्यालय उच्चाय्यत का

*४७७. श्री ए० बी० वाजपेयी: नया वैदेशिक कार्य मती २८ प्रप्रैल, १९६४ को राज्य सभा मे ताराकित प्रश्न सख्या १२७ के दिये गये उत्तर को देखेंगे श्रौर यह बताने की कपा करेगे कि क्या सरकार ने पाकिस्तान के सहा क उच्चायका के शिलाग स्थित कार्यालय को बन्द करने के प्रश्न पर ग्रन्तिम निर्णय कर लिया है

†[Office of Pakistan Assistant High COMMISSIONER IN SHILLONG

*477 SHRI A. B. VAJPAYEE: Will the Minister of EXTERNAL **Affairs** be pleased to refer to the reply given to Starred Question No 127 in the Rajya Sabha on 28th April, 1964 and state whether Government have since taken a final decision with regard to the question of closure of the office of the Pakistan Assistant High Commissioner in Shillong?]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N MENON). The amination of the question relating to the closure of the Assistant High Commission for Pakistan in Shillong has been completed, but a final decision has, for the present, been deferred.

∄बैदेशिक कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी एन० मेनन) : शिलाग मे पाकिस्तान के सहायक हाई कमीशन को बन्द करने से सम्बद्ध सवाल की

की जा चकी है। लेकिन, फिलहाल इस सम्बन्ध में ग्रन्तिम निर्णय नही लिया जा रहा है।]

SHRI A B VAJPAYEE: of allegations of espionage against this particular office, may I know why a final decision has been deferred? An investigation conducted by the External Ministry. After the investigation is concluded, final decision should taken. I should like to know reasons for the delay in taking final decision.

SHRI LAL BAHADUR: Sir, it is true, as Mr. Vajpayee has said, that there have been complaints, and they have been looked into also. We had almost taken a decision in this grad, but due to certain conditions we felt that the matter could held up. I would not like to go into reasons. But whenever occasion arise we will have no objection to taking this House into confidence

SHRI A B VAJPAYEE. to understand that the occasion has ot arisen yet to close this When the Government of has already closed our office in East Pakistan, why reciprocal action delayed so much here?

SHRI LAL BAHADUR Well, Sir, I did not want to go into the reasons. It is just possible that one of offices which were closed in Pakis-

SHRIMATI LAKSHMI N. MENON: Rajshahi

SHRI LAL BAHADUR . . might be opened. If we can open office there, then we may have to reconsider about this Shillong office. Therefore, we are keeping this matter pending In case the Rajshahi office decision is taken, then we will decide as to what we should do with regard to the Shillong office.

^{†[]} English translation.

t[] Hindi translation.